

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-520

Appeal No.-40/252/ND/2022

IN THE MATTER OF:

Income Tax Officer, Ward 22(3) New Delhi

....Applicant

Vs.

ROC (M/s. Satguru Propcon Pvt. Ltd.)

.....Respondent

SECTION

U/s 252

Order delivered on 19.01.2023

CORAM:

**SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Puneet Rai, Sr. St. Counsel

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **23.02.2023**.

**S/d-
(Court Officer)**